

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-524
(IB)-3383(ND)/2019
IA/1491/2024, IA/348/2024

IN THE MATTER OF:

Corporation Bank

.....Applicant

Vs.

Sainov Spirits Pvt. Ltd.

.....Respondent

SECTION

U/s 7 of IBC (Liq.)

Order delivered on 03.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Vinod Chaurasia, Adv.

For the Respondent :

For the Liquidator : Mr. Rishi Singhal, Adv.

For the Propounder of Scheme : Mr. Milan Negi, Mr. Nikhil Jha, Adv.

ORDER

Due to paucity of time, the matter is listed on **13.06.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)